

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-335 of 2014 in Appeal No. 216 of 2014 &
IA 413 of 2014**

Dated : 31st October, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Municipal Corporation of Greater Mumbai ... Appellant

Versus

Tata Power Co. Ltd. & Anr. ...Respondent (s)

**Counsel for the Appellant (s) : Mr. Shanti Bhushan, Sr. Adv.
Mr. Harinder Toor
Mr. Tavinder Sidhu
Mr. Kartik Seth**

**Mr. Rajendra Patsute
Mr. Rajendra Dubal for BEST**

**Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Ramji Srinivasan, Sr. Adv.
Ms. Poonam Verma
Mr. Abhishek Munot
Mr. Akshat Jain for Tata Power**

**Mr. Parag Tripathy, Sr. Adv.
Mr. Jayant Bhushan, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. S. Venkatesh
Mr. Anuj P Agarwala**

ORDER

We have heard Mr. Jayant Bhushan and Mr. Parag Tripathi, Sr. Advocates, appeared on behalf of the Commission.

Post the matter for rejoinder submission on **05.11.2014 at 02.30.p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

jps/vg